

SHRI J. S. L. HATHI: Sir, (hat would mean my revealing something which I do not want to reveal at present.

ELECTRICAL HUMPS

♦132.' SHRI AMOLAKH CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether an electrical hump has been installed at the Moghal Sarai yard to operate diversion of wagons;

(b) whether there is any scheme to install electrical humps in some other yards; and

(c) what is the operational cost of an electrical hump?

THE DEPUTY MINISTER OP RAILWAYS (SHRI S. V. RAMASWAMY) : (a) Not yet.

(b) No.

(c) Will be furnished later.

SHRI AMOLAKH CHAND: May I know, Sir, whether there is a proposal to have an electrical hump at Moghal Sarai or not, and if so, what progress has been made in that regard?

SHRI S. V.. RAMASWAMY: We propose to have it in the works programme for 1959-60. It will be set up at a cost of nearly Rs. 60 lakhs.

SHRI AMOLAKH CHAND: May I know, Sir, whether this electrical project will begin to function when electrification of the trains from Howrah to Moghal Sarai has been completed or it will function earlier than that?

SHRI S. V. RAMASWAMY: That has nothing to do with the electrification of the Howrah line. This is for the improvement of the handling of trains at Moghal Sarai. It will take about two years to set up an electrical hump, and after it is set up, about 3,000 wagons per day will be dealt with.

SHRI AMOLAKH CHAND: May I know, Sir, whether at Vijayawacta or some other stations, where the marshalling yards are there and there is a bottleneck of wagons to the tune of 27 hours per wagon, these electrical humps vs iil be used or not. and if so, when?

SHRI S. V. RAMASWAMY: Sir, it would be helpful if such humps are set up in other marshalling yards also. But we are now trying at Moghal Sarai, because it is the biggest marshalling yard in India.

KENTRY OF ARMED MEN INTO A RUNNINCT MAIL TRAIN BETWEEN KATIHAR-BARAUNI SECTION OF THE NORTH EASTERN RAILWAY

-133. SHRI AMOLAKH CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether armed men entered the compartments of a running mail train between Katihar-Barauni Section of the North Eastern Railway on September 14, 1958 and looted the passengers;

(b) whether this was the first instance or whether such incidents have been taking place for the last three months; and

(c) what steps have been taken for the safety of passengers on this Section?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) On 12th September 1958 twc Travelling Ticket Examiners travelling by 1 Up Mail were informed by some passengers that one such incident had occurred earlier and the offenders had escaped at the previous halt but the passengers would not agree to come to lay a complaint at the Government Railway Police station.

(b) The Government Railway Police have recorded only 2 si>rh instances of robbery in August, 1958, but none in July or September 1958.

(c) This matter was taken up immediately with the Bihar State Police authorities. They have arranged additional escort on passenger trains in this section as a preventive measure.

SHRI AMOLAKH CHAND: May I know whether it is a fact that in the three months preceding this incident about five dacoities had taken place on the same train and between these same stations, and whether any investigation has been made and whether travelling has been made quite safe for the passengers or not up till now?

SHRI SHAH NAWAZ KHAN: Sir, a few cases of robbery were registered and investigations were carried out, and mostly these petty robberies are indulged in by people who are known as Neelam'walas or auctioneers. They sit in the compartments and they indulge in these things. But active steps are being taken to eliminate these Neelamiwalas.

SHRI AMOLAKH CHAND: A dacoity means that some weapon has been used. In this case, which happened on the 12th September, a dagger was used, and in other cases also daggers were used. They were not hawkers or pedlars who travelled in that train. May I know if it is a fact that a girl was also abducted and she is as yet untraceable?

SHRI SHAH NAWAZ KHAN: We have no information about the girl who was abducted. The daggers were never actually used. They were only displayed.

DR. RAGHUBIR SINH: May I know if the Ministry thinks the display of these daggers as merely a petty affair that it need not be investigated into in the future?

SHRI JAGJIVAN RAM: To some persons display of a dagger may be quite a serious thing and that is why the State Government have taken the step to provide escorts in that section for the passengers.

SHRI LAVJI LAKHAMSHI: May I know what is petty robbery?

MR. CHAIRMAN: What is theft, what is a petty robbery and what is a dacoity?

दिल्ली में स्कूटर और ऑटो रिक्शा

*१३४. श्री नवाब सिंह चौहान : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि दिल्ली में बहुत से स्कूटर और ऑटो रिक्शा मीटर के अभाव में यात्रियों से अधिक किराया वसूल कर लेते हैं ? यदि ऐसा है तो इसे रोकने के लिये सरकार का क्या प्रबन्ध करने का विचार है ?

[SCOOTERS AND AUTO-RICKSHAWS IN DELHI

•134. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state whether it is a fact that in the absence of meters, many scooters and auto-rickshaws in Delhi charge higher fares from passengers? If so, what steps do Government propose to take to check this practice?]

परिवहन तथा संचार मंत्रालय के राज्य-मंत्री (श्री राज बहादुर): मांगी गई सूचना के बारे में एक विवरण सभा-पटल पर रख दिया गया है।

विवरण

दो सीटों वाले स्कूटरों में मीलो मीटर लगे हुए होते हैं और मीटर द्वारा बताई गई दूरी के अनुसार किराया लिया जाता है लेकिन जब मीलो मीटर खराब हो जाते हैं तो ड्राइवर तथा मुसाफिर के बीच तय हुई अनुमानित दूरी के मुताबिक किराया लिया जाता है। कभी कभी ड्राइवर अधिक किराया भी ले लेते हैं। चार सवारियों वाले मोटर साइकिल रिक्शों में मीलो मीटर नहीं लगे रहते हैं और ये अधिकतर खास जगहों में चलते हैं। इनमें

†[] English translation.